

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. †754  
TO BE ANSWERED ON 07.02.2017**

**ALLOCATION OF FUNDS**

**†754. SHRI BODHSINGH BHAGAT:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

(a) whether the Government proposes to allocate funds to the States under various schemes for the targetted groups on the basis of their population in the States; and

(b) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI VIJAY SAMPLA)**

(a) & (b): Allocation to States under Government Schemes are based on various criteria, which address the aim and objectives of the scheme and data available. The population of targeted groups may also be one such criteria or sole criteria depending on the data availability, aims and objectives of a particular scheme.

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